

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.7(ND)/2015
CA NO.

CORAM:


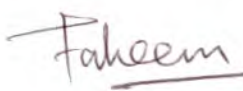
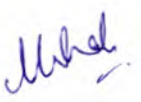
PRESENT : CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Tilak Raj Saxhdeva
V/s.
M/s. Safe System India Pvt. Ltd. & Ors.

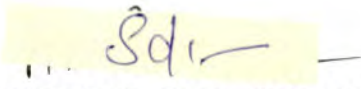
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Virendee Gande,	Se. Adv.	for Rg + R11	
2.	Ms S-K-Giri,	Adv.		
3.	Ms- Vipul Gande,	Adv.		
4.	Ms Shelby Khanna,	Adv.		
1.	Faheem Shah,	Adv	for Petitioner	
1.	Mr. Ashok Kumar,	Se. Adv.	for Resp. 1 & 2	
2.	Ms. Mehak Muria,	Adv.		
1.	Mr. Anush Pathania,	Adv.	for Resp. 8 & 10.	

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ORDER

List on 18th July, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 25-5-17 (Kanta)